

NATIONAL COMPANY LAW TRIBUNAL MUMBAI
BENCH, COURT-II

12. C.P. (IB)-103(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024**

**NAME OF THE PARTIES:- J.C. Flowers Asset Reconstruction
Private Limited
V/s
Smaaash Leisure Limited**

Section: U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Rohit Gupta a/w Jyoti Singh and Sakil Ansari appeared for the Financial Creditor, and Counsel, Malhar Zatakia a/w Sonam Paney appeared for the Corporate Debtor. Heard the Counsel for both the parties for a considerable time. List this matter for filing of written submissions on **03.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)